

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
STARRED QUESTION NO. *30
TO BE ANSWERED ON 24.06.2019

CONSERVATION OF MONUMENTS

*30 SHRI RAMCHARAN BOHRA:
SHRI RAVIJ PRATAP RUDY :

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has taken adequate steps for the conservation and preservation of archaeological/heritage sites and monuments in the country;
- (b) if so, the details thereof along with the details of archaeological/heritage sites and monuments taken up for maintenance and restoration during each of the last three years and the current year in the country, monument/site-wise and State/UT-wise including Bihar;
- (c) the details of funds allocated and expenditure incurred in this regard during the last three years and the current year, monument/site-wise and year-wise;
- (d) the details of sites which the Government intends to take up for restoration in the near future along with the time by which the conservation work of these sites is likely to be completed; and
- (e) whether the Government has prescribed certain procedure to provide contracts for development of such sites and if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND TOURISM

(PRAHLAD SINGH PATEL)

(a) to (e) A statement is laid on the table of the House

**STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF THE LOK
SABHA STARRED QUESTION NO. *30 FOR 24.06.2019**

- (a) Yes Sir, Archaeological Survey of India (ASI) has 3691 Nos. of & protected monuments of national importance in the country including the
- (b) state of Bihar. The conservation work of protected monuments is a continuous process and executed by the ASI regularly depending upon the requirements of different sites and availability of resources. Due to regular care by the ASI they are in a fine state of preservation.

- (c) The details of funds allocated and expenditure incurred for conservation of protected monuments in the country during the last three years and allocation for the current financial year are given in the annexure.

- (d) Being a continuous process the need based conservation work on protected monuments is attended regularly keeping them in presentable condition.

- (e) The main thrust is for conservation of the protected monuments. The development works related to public amenities and for enhancing the visitors' experience are executed following standard guidelines and procedure. Some of the development works have been assigned to Government of India Public sector undertakings (PSU's).

**STATEMENT REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA STARRED QUESTION
NO. 30 FOR 24.06.2019**

**STATE/UT-WISE DETAILS OF ALLOCATION OF FUNDS AND EXPENDITURE INCURRED DURING THE
LAST THREE YEARS AND ALOCATION FOR CURRENT FINANCIAL YEAR FOR CONSERVATION,
PRESERVATION AND ENVIRONMENTAL DEVELOPMENT OF MONUMENTS**

(Amount Rs. in Lakhs)

Sl. No.	Name of State/UT	Circle / Branch	Total Number of Monuments	2016-17		2017-18		2018-19		2019-20 (Vote on Account)
				Allocation	Exp.	Allocation	Exp.	Allocation	Exp.	Allocation
1.	Uttar Pradesh	Agra Circle	745	940.00	940.00	850.00	850.00	860.00	858.61	400.00
		Lucknow Circle		689.50	688.52	649.00	648.97	482.00	481.99	200.00
		Sarnath Circle		230.21	230.20	200.00	200.00	255.00	254.57	150.00
2.	Maharashtra	Aurangabad Circle	286	334.00	334.00	545.00	544.99	430.00	430.00	200.00
		Mumbai Circle		922.00	900.48	915.00	914.98	890.00	889.97	300.00
		Nagpur Circle		399.00	395.54	530.00	530.00	470.00	470.00	200.00
3.	Karnataka	Bangalore Circle	506	1010.00	1009.50	1056.90	1056.89	985.00	985.00	350.00
		Mini Circle Hampi		800.32	800.31	660.00	660.00	535.00	519.04	250.00
		Dharwad Circle		517.00	516.98	598.00	597.99	640.00	639.97	250.00
4.	Madhya Pradesh	Bhopal Circle	292	745.00	745.00	780.00	779.98	810.00	809.48	350.00
5.	Odisha	Bhubaneswar Circle	80	865.00	865.00	690.00	689.92	590.00	590.00	250.00
6.	West Bengal,	Kolkata Circle	136	298.55	280.68	521.00	521.00	1074.98	968.75	400.00
	Sikkim									
7.	Tamil Nadu,	Chennai Circle	413	596.00	583.98	460.00	460.05	810.00	809.50	300.00
	Puduchery (UT)									
8.	Punjab	Chandigarh Circle	33	525.85	524.68	425.00	424.91	290.00	289.99	100.00
	Haryana									
9.	Himachal Pradesh	Shimla Circle	40	106.24	106.22	148.75	148.75	151.00	151.00	80.00
10.	Delhi	Delhi Circle	111	570.25	569.82	902.00	901.88	2456.65	2456.65	600.00
		Delhi Mini Circle	63	419.25	418.05	640.00	640.11	610.00	609.35	200.00
11.	Goa	Goa Circle	21	155.00	155.30	239.65	239.64	160.00	159.99	75.00
12.	Assam	Guwahati Circle	55	262.19	262.19	377.00	377.00	315.00	315.00	140.00
	Manipur		01							
	Meghalaya		08							
	Mizoram		01							
	Nagaland		04							
	Tripura		08							
Arunchal Pradesh	03									
13.	Rajasthan	Jaipur Circle	163	210.00	208.48	255.00	255.00	290.00	290.00	125.00
		Jodhpur Circle		323.00	322.42	370.00	370.00	415.00	415.00	200.00
14.	Andhra Pradesh	Hyderabad Circle	129	841.50	841.50	350.00	350.00	370.00	370.00	200.00
	Telangana		08							
15.	Telangana	Amravati Circle		0	0	685.00	684.98	530.00	529.94	200.00
16.	Bihar	Patna Circle	70	159.00	153.53	195.00	195.00	176.00	175.98	90.00
17.	Jammu & Kashmir	Srinagar Circle	56	95.83	95.83	215.00	215.00	175.00	175.00	125.00
		Mini Circle Leh	13	43.42	43.40	54.12	54.09	70.00	69.98	50.00
18.	Kerala	Thrissure Circle	28	285.00	284.98	325.00	325.00	227.00	227.00	150.00
19.	Gujarat	Vadodara Circle	203	1385.00	1385.00	1118.00	1117.99	962.00	961.99	350.00
	Daman & Diu(UT)		12	0						
20.	Uttarakhand	Dehradun Circle	42	70.00	55.07	70.00	70.00	82.00	82.00	80.00
21.	Chhattisgarh	Raipur Circle	47	216.78	216.30	177.00	176.39	210.00	209.08	100.00
22.	Jharkhand	Ranchi Circle	13	80.00	50.13	175.00	175.00	86.00	86.00	60.00
		Chemical Preservation (All India)	--	750.93	635.13	550.80	549.79	524.96	517.49	203.00
		Horticultural Activity (All India)	--	4657.05	4655.95	5529.00	5528.20	4563.00	4562.93	1500.00
		DG Office	---	10783.00	10783.00	19737.90	19737.09	19057.27	19057.00	5000.00
		Total	3691	30358.07	30129.37	41080.32	41076.79	40637.86	40502.01	13278.00

